

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 409 of 2019

IN THE MATTER OF:

Indo Alusys Industries Ltd.

.....Appellant

Vs.

SMW Metal Pvt. Ltd.

.....Respondents

Present :

For Appellant: Mr. Saurabh Kalia, Mr. Rohit K.Nagpal, , Advocates

For Respondents: Mr. P.Nagesh, Advocate

Mr. Dhruv, Advocate

O R D E R

12.07.2019 - Learned counsel appearing on behalf of Respondent prays for and is allowed two weeks' time to file reply-affidavit. Rejoinder, if any, may be filed by the Appellant within two weeks thereafter.

Post the case for 'admission' on **30th July, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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